## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 172/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANIES ACT/1 & B CODE: U/S 252(3) of the Companies act of

## CP No. 172/ALD/2017

Sri Abhishek Mishra, PCS for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC, Kanpur.

Argument on behalf of the petitioner are heard. However, learned CGSC seeks time for argument.

Meanwhile, the petitioner press for some interim relief to be granted.

In view of this, the petitioner is at liberty to file a formal application to this effect.

The matter to be listed on 26th February, 2018.

Date: 08/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)